

Armed Forces Tribunal
Principal Bench



West Block-8, Sector-1,
R.K. Puram, New Delhi-110066
Tel : 011 - 26105366
Fax : 011 - 26105361
E-mail: aftdelhi@rediffmail.com

F.No. 2(50)/2015/AFT/PB/Admn.-II

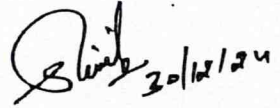
30th December, 2024

CIRCULAR

Applications are invited for filling up the posts of Registrar, Joint Registrar and Principal Private Secretary in the Armed Forces Tribunal, Principal Bench, New Delhi and Regional Benches at Kochi, Lucknow, Jalpur, Chandigarh and Chennai on deputation basis for a period of three years from suitable candidates, who fulfill the following eligibility conditions:-

S.No.	Name of the Post	No. of Post	Pay scale	Eligibility conditions
1.	Registrar (General Central Service Group 'A' Gazetted, Non-Ministerial)	Regional Bench, Kochi - 01	Pay Matrix Level-13 (Rs.1,18,500 -2,14,100)	Officers of the Central Government or State Governments or Supreme Court or High Court or District Courts or Statutory/Autonomous bodies having pensionary benefits or Judge Advocate General Branch of Army, Navy & Air Force and other similar Institutions: (a) (I) holding analogous post on regular basis in the parent cadre or Department; or (II) five years regular service in the parent Cadre or Department in Level-12 of the Pay Matrix; and (b) holding degree in law from a recognised University. Note: The period of deputation including the period of deputation (including Short Term Contract) in another ex-cadre post held immediately preceding this appointment in the same or some other Organisation or department of the Central Government shall not ordinarily exceed four years .
2.	Joint Registrar (General Central Service Group 'A' Gazetted, Non-Ministerial)	Regional Bench, Lucknow - 01	Pay Matrix Level-12 (Rs.78,800-2,09,200)	Officers of the Central Government or State Governments or Supreme Court or High Court or District Courts or Statutory/Autonomous bodies having pensionary benefits possessing a degree in law: (a) (I) holding analogous post on regular basis in the parent cadre or Department; or (II) five years regular service in the parent Cadre or Department in Level-11 of the Pay Matrix; and

6. The applications received without supporting documents, photograph, unsigned and incomplete in any manner, shall be summarily rejected.
7. It may please be noted that this Office is not yet enlisted in the Directorate of Estate for allotment of GPRA (General Pool Residential Accommodation).
8. Candidates who apply for the post will not be allowed to withdraw their candidature subsequently.
9. The period of deputation can be curtailed upon a summary assessment of the performance or upon other administrative exigencies by the Hon'ble Chairperson.
10. During the period of deputation, if the deputationist expresses a willingness to be absorbed against the deputation post, such an application shall be considered in accordance with the provisions pertaining to absorption as set forth in the existing Recruitment Rules (RRs) and the applicable policy on the subject for the respective post. Further details in this regard are already specified in the existing RR, which are available on the official website of the Armed Forces Tribunal (AFT).


(Sunil Kumar Sharma)
Deputy Registrar(A)

Enclosure: Annexure-1

Distribution :-

1. The Secretary General, Supreme Court of India
2. The Registrar General, All High Courts
3. The Principal Registrar, Central Administrative Tribunal, New Delhi.
4. The Under Secretary, MoD, AFT Cell, New Delhi
5. The JAG Branch Army/Navy/Air Force, New Delhi
6. The AFT, Principal Bench, New Delhi – for uploading on official website
7. The Registrar/Registrar (I/c), AFT, RB, Kochi, Lucknow, Jaipur, Chandigarh and Chennai with a request to circulate the Vacancy Circular locally among Govt. offices located in their respective jurisdiction. It is further requested that window advertisement may also get published in one of the widely circulated dailies of your region.
8. All Ministries of Govt. of India
9. The Chief Secretary, Govt. of NCTD, Delhi Secretariat, I.P. Estate, New Delhi – 110002
10. SO(Admin.I), AFT, Principal Bench, New Delhi
11. Guard File.

(Annexure-I)

**APPLICATION FOR THE POST OF REGISTRAR, ARMED FORCES TRIBUNAL,
REGIONAL BENCH, KOCHI ON DEPUTATION BASIS**

Post applied for	
1. Name and Address (In Block letters)	
2. (i) Date of Birth (In Christian era)	
(ii) Mobile No.	
(iii) E-mail I.D.	
3. (i) Date of entry into service	
(ii) Date of Retirement under Central / State Government Rules	
4. Educational Qualifications	
5. Whether Educational and other qualifications required for the post are satisfied (If any qualification has been treated as equivalent to the one prescribed in the Rules, state the authority for the same).	
Qualifications/Experience required as mentioned in the advertisement / circular	Qualifications/experience possessed by the officer
<u>Essential</u>	<u>Essential</u>
(a) Qualification	(a) Qualification
(b) Experience	(b) Experience
<u>Desirable</u>	<u>Desirable</u>
(a) Qualification	(a) Qualification
(b) Experience	(b) Experience
5.1 Note : This column needs to be amplified to indicate Essential and Desirable Qualifications as mentioned in the RRs by the Administrative Ministry/Department/Office at the time of issue of Circular/and Issue of Advertisement in the Employment News.	
5.2 In the case of Degree and Post Graduate Qualifications Elective/main subjects and subsidiary subjects may be indicated by the candidate.	

10. If any post held on Deputation in the post by the applicant, date of return from the last deputation and others details.	
11. Additional details about present employment : Please state whether working under (Indicate the name of your employer against the relevant column)	
(a) Central Government (b) State Government (c) Autonomous Organisation (d) Government Undertaking (e) Unverslties (f) Others	
12. Please state whether you are working in the same Department and are in the feeder grade or feeder to feeder grade.	
13. Are you in Revised Scale of Pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale.	
14. Total emoluments per month now drawn	
Basis Pay in the PB	Grade Pay
	Total Emoluments

15. In case the applicant belongs to an Organisation which is not following the Central Government Pay-scale, the latest salary slip issued by the organization showing the following details may be enclosed.

Basic Pay with Scale of Pay and rate of increment	Dearness Pay/Interim relief/other Allowances etc., (with break-up details)	Total Emoluments

16. Additional information, if any, relevant to the post you applied for in support of your suitability for the post. This among other things may provide information with regard to (i) additional academic qualifications (ii) professional training and (iii) work experience over and above prescribed in the Vacancy Circular/Advertisement).	
17. Whether belongs to the Scheduled Castes, the Scheduled Tribes, the Other Backward Classes and other Special Categories.	

Certification by the Employer/Cadre Controlling Authority

The Information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/She possesses educational qualifications and experience mentioned in the Vacancy Circular. If selected, he/she will be relieved immediately.

2. Also certified that;

(i) There is no vigilance or disciplinary case pending/contemplated against Shri/Smt.

(ii) His/Her integrity is certified.

(iii) His/Her CR Dossier in original is enclosed/photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.

(iv) No major/minor penalty has been imposed on him/her during the last 10 years Or A list of major/minor penalties imposed on him/her during the last 10 years is enclosed (as the case may be)

Countersigned

Employer/Cadre Controlling Authority
(with Seal)